

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga(Incharge)
COURT 45 ADDL SESSIONS JUDGE
Criminal Cause List Dated 28-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE</u>				
1	SPL CASE ACB	100049/2016	The State ACB BMU Vs Devraj Amul Shetty	
(Main Matter REMAND APPLN ACB/0100060/2015)				
<u>REPORT</u>				
2	SPL CASE ACB	100009/2019	The State of A.C.B.,B.M.U. Vs Niyaz Ahamed Kazi and another	

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S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING				
1	MISC APPLN ACB	101626/2019	The State of Maharashtra Anti Corruption Bureau Vs Mahendra Nagindas Chauhan and Anr	
EVIDENCE				
2	SPL CASE ACB	100091/2017	The State of ACB, BMU Vs Narayan Dattu Gherde and anthoer 1	
STAYED BY HONBLE HIGH COURT				
3	SPL CASE ACB	100030/2015	The State ACB Vs Rameshkumar Laxmandas Taneja	
4	MISC APPLN ACB	100037/2016	Baban Ganpat Jadhav Vs State of Maharashtra and others	

(Main Matter MISC APPLN ACB/0100033/2014)

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE</u>				
1	SPL.CASE	100068/2002	STATE ACB BUM MUMBAI Vs SUDHAKAR GHANSHYAM SARODE ETC 13	SPP

CITY CIVIL AND SESSION COURT MUMBAI
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COURT 45 ADDL SESSIONS JUDGE
Criminal Cause List Dated 01-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
EVIDENCE				
1	SPL CASE ACB	100059/2018	The State of ACB BMU Vs Ashok Sahebrao Pol and others	

CITY CIVIL AND SESSION COURT MUMBAI
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COURT 45 ADDL SESSIONS JUDGE
Criminal Cause List Dated 03-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100052/2016	Sushil Motilal Mehta-Aplnt. Vs Binoy Janak Maniyar - Respondent	Nimish Desai
<u>COMPLIANCE</u>				
2	CRI M A	100290/2016	Haseeb Kizhake Purayli @ App - -/16 @ MA 289/16 - Applicant Vs C. R. Bawiskar and The State of Maharashtra - Respondent	Vikram R. Chavan
3	CRI APPEAL	100264/2016	Haseeb Kizhake Purayil-Aplnt. Vs C. R .Bawiskar and State of Maharashtra-Respdt.	Vikram R. Chavan
